March organised by sharia4hind

849. SHRI TARUN VIJAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government had prior-information of a march to Parliament to be organised by a group 'Sharia4hind' on March 3, 2012 to press for the enforcement of Sharia in India;
- (b) if so, then why did it take a complaint by some private persons to Delhi Police and investigation instructions by Delhi High Court on a P.I.L.;
- (c) if not, then the reason for the failure of intelligence apparatus and what action Government proposes to take against the officials involved, if any; and
- (d) whether Government contemplates to take action against the Indian organizers of the march and the people behind the website www.sharia4hind.com?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Yes, Sir. Government was aware of the march to the Parliament to be organized by a group 'Sharia4hind' on March 2-3, 2012. A case vide FIR No. 25/12 dated 28.02.2012 under section 124A, 153A, 295A of IPC and 66A of IT Act was registered on 28.02.2012 by Delhi Police at PS Parliament Street and investigation undertaken.

Reduction in funds under MPF to states

850. SHRI DILIPBHAI PANDYA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the funds granted under the Modernization of State Police Forces (MPF) scheme have been reduced for some States including State of Gujarat;
 - (b) if so, the State-wise details thereof and the reasons therefor;
- (c) whether the outlay for the various States under the said scheme is very low *vis-a-vis* the PP previous year, including for Gujarat State also; and
- (d) if so, the corrective measures taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) A statement indicating funds released to the States, including Gujarat, under the Scheme for Modernisation of State Police Forces (MPF Scheme) in the year 2010-11, the details of Central allocation made to States in the current financial year 2011-12 and funds release position, as on 19.03.2012, is given in Statement (*See* below).